

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 329/2003

DATE OF ORDER: 11.9.2003

Mahesh Chand Sharma son of Shri Ved Pal Sharma, Plot No. 15,
D.K. Nagar, Khathipura Road, Jhotwara, Jaipur - 302012.

1.1.1 Applicant:

VERSUS

1. Union of India through Principal Information Officer, Press Information Bureau, Government of India, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi.
2. Additional Principal Information Officer (Central Region), Press Information Bureau, Government of India, 18, Malviya Nagar, Bhopal (M.P.).
3. Information Officer, Press Information Bureau, Government of India, B-7B, Bhawani Singh Marg, Jaipur.

2.2.2 Respondents:

Mr. A.K. Shukla, Counsel for the applicant.

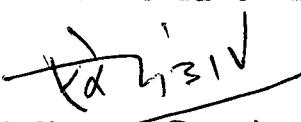
CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he does not want to press this OA and want to file a duly constituted OA.

2. Consequently, the OA is dismissed as withdrawn with liberty to file a fresh OA subject to limitation.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)